

NOTES OF THE REGISTRY

1 - MA- 525/00 for appropriate orders
 2 - MA-527/00 for fixing a date of hearing. Copy served
 on memo.

~~Patna~~

9/8

Bench

Free copy of the order dt. 10.8.00 given to the both counsel.

~~Patna~~
11/8

Received
S.O.
11/8/00

ORDERS OF THE TRIBUNAL

Order dated 10.8.2000

Heard Shri S.B.Jena, learned Addl. Standing Counsel and Shri G.S.Namtar, learned counsel for the petitioner. It is submitted by Shri Jena that in this O.A. petitioner has prayed for compassionate appointment and during pendency of the O.A. compassionate appointment has been given to the applicant. A copy of the order has also been filed. It is submitted by the 1st counsel that as per his instruction copy of the order giving compassionate appointment has not been received by the petitioner and therefore it is submitted that applicant should be allowed time till 15th Sept/2000 to join the appointment. Learned A.S.C. has no objection to this. We note from the order of appointment that it has been issued on 2.8.2000 and the applicant has been directed to join by 31.8.2000. In view of submissions made by the petitioner respondents are directed to allow the applicant time till 15th September/2000 to join the appointment.

O.A. is disposed of as above, but without any order as to costs.

In view of disposal of O.A., Misc. Application Nos.525 and 527 of 2000 are accordingly disposed of.

J. M. J. VICE-CHAIRMAN

MEMBER (JUDICIAL)